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SLP(C)No. 10315 OF 2001

ITEM No.21 Court No. 6 SECTION XI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.10315/2001

(From the judgement and order dated 27/04/2001 in CMWP 13738/01 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

M/S. UNIQUE BUTYLE TUBE INDUSTRIES P.LTD Petitioner (s)

VERSUS

U.P. FINANCIAL CORPORATION & ORS. Respondent (s)

(With prayer for interim relief)

Date : 05/04/2002 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s)
Mr. Pramod Dayal,Adv.

For Respondent (s)
Mr. Shrish Kumar Misra,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T....J
.SP2

.SP1

(S.Thapar) (Kanwal Singh)@@
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